

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3248
ANSWERED ON:05.08.2002
POLLUTION STANDARDS FOR TRACTORS/TROLLIES
RAGHUVANSH PRASAD SINGH

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government are aware that Tractor/Trollies without road worthiness certificate operate on roads illegally;
- (b) if so, whether any orders have also been passed by Delhi High Court/Supreme Court in this regard;
- (c) if so, the details thereof ;
- (d) whether pollution in cities/towns from vehicular traffic has assumed serious concern of Supreme Court also;
- (e) if so, the measures being taken to enforce pollution standards for Tractor/Trollies;
- (f) whether Tractor drivers suffer from respiratory, intestinal, backache problem ;
- (g) if so, whether any study has been conducted in this regard; and
- (h) if so, the details thereof ?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

- (a) to (h) The information is being collected and will be laid on the Table of the House.